

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL
NEW DELHI, WESTERN ZONE, BENCH AT PUNE.
ORIGINAL APPLICATION No. 29 of 2022**

In the matter between:

Mr. Shashikant Vithal Kamble

... Orig.
Applicant

Versus

Ministry of Environment and Forest &
Climate Change & Ors.

... Respondents

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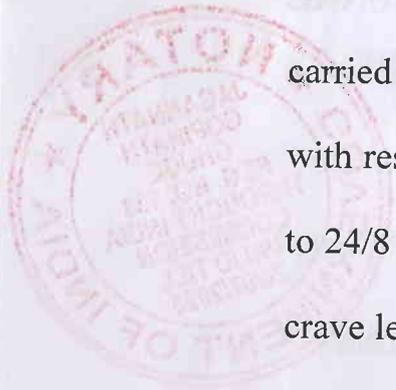
ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT NO.15

I, Reji Menon, aged 54 years, the Authorised Signatory of the Respondent No.15, having office address at 200, Gera Plaza, Boat Club Road, Pune 411 001, do hereby solemnly affirm and state as under:

1. I am the Authorized Signatory of the Respondent No.15, having my address as mentioned above and I am competent, authorized, and able to depose the present Additional Affidavit. I have perused and made myself conversant with the contents and record pertaining to the present Affidavit and I am otherwise aware of the facts and circumstances of the present case from personal knowledge as also office records and thus, competent to depose the same.
2. I say that I am filing the present Additional Affidavit in compliance with the Order dated 06.10.2023 which directs the Respondent No. 15

to file the present Additional Affidavit explaining the construction carried out along with listing the permissions obtained from time to time with respect to "Isle Royale" situated on land bearing survey No. 24/1 to 24/8 admeasuring about 54900 sq. m respectively ("said project"). I crave leave to file a further detailed affidavit/additional affidavit along with supporting documents if the circumstances so warrant.

3. I deny each and every finding made in the Joint Committee Report which is contrary to and/or inconsistent with that what is stated in the Affidavit in Reply dated 01.09.2022, objections to the joint committee report dated 21.07.2023 and the present affidavit.
4. I say that the Respondent No. 15 has at all stages carried out construction in strict compliance with the building permissions obtained by it and has not gone beyond the said permissions. Hereto annexed and marked as **Exhibit A** is an exhaustive chart narrating the details of all the permissions for the total built up area (FSI + Non FSI) obtained by the Respondent No. 15.
5. Further, I say that the Respondent No. 15 has only commenced construction on the project site after receipt of necessary approvals from the Government of Maharashtra, Environment Department, with respect to the said project for a total built up area of 25109.03 mtrs. Sq. (FSI + Non FSI). Hereto annexed and marked as **Exhibit B** is a Google Earth Pro image of the work site as on 27.05.2012. The same makes it



evidently clear that no construction had commenced before the receipt of necessary approvals.

- 6. In the premises therefore, the Respondent No. 15 submits that the Joint Committee Report filed by the MPCB is entirely misconceived and erroneous and hence, must be set aside.

Solemnly affirmed at)

Dated this 22 day of January 2024)

Authorized Signatory
Respondent No. 15

Advocates for the Respondent No. 15



REVERSE SIDE STAMPS (mirrored text):
GOVERNMENT OF INDIA
NOTARY
THROUGHOUT INDIA
REG. NO. 819
JAN 2024

VERIFICATION

I, Reji Menon, aged 54 years, the Authorised Signatory of the Respondent No.15, having office address at 200, Gera Plaza, Boat Club Road, Pune 411 001 do hereby solemnly affirm and declare that that what is stated in paragraphs Nos. 1 to 6 are true to my own knowledge and/or on the basis of documents and records available with me and that which is stated in the remaining paragraphs are based on information and legal advice and I believe the same to be true and correct.

Solemnly affirmed at)
on this 22 day of January 2024)

Authorised Signatory
Respondent No. 15

Identified by me:

For Vidhii Partners, Advocates

Advocates for the Respondent No. 15



BEFORE ME

JAGANNATH G. GHUGE
NOTARY
GOVERNMENT OF INDIA
REG. NO. 838
THROUGHOUT INDIA
22 JAN 2024

Noted & Registered at
Sr.No. 54/2024



Project Isle Royale, BavdhanCustomer billing
first foundationTask:- Sanction data

Sr. No	Year	Type of Sanction	Details	Gross Plot Area	Net Plot Area	No. of Floors	FSI	Total FSI	Non FSI	Total Non FSI	Total Built Up area	Tenements	Remarks Work Status	Work done
			29.10.13											
			WING - 6, 7, 10, 11											
			PCC/1067/13											
			27.12.13											
			WING - 8, 9, 12, 14											
			PCC/1068/13											
			27.12.2013											
			WING - 3, 4											
5		2nd Layout Sanction	CC/2963/13- 09.12.2013	46479.26	35791.77	LG+G+1	486.52							
						LG+G+1	741							
						LG+G+1+2	2298.56							
						LG+G+1+2	2507.52	11807.92		19578.64	31386.56	63	Construction of Wings was in progress Subsequent plinth checking received for the Wings whose construction was started intermitently Started the construction of Tower 1 in November 2013 Construction for Tower2 not started	
						3B+12 floors	4163.4							
						1B+4 floors	1192.1							
			Started the construction of Tower 1 in November 2013											
			Plinth Checking											
			PCC/1185/13											
			24.1.2014											
			WING - 1, 2, 5											
			PCC/0041/14											
			5.4.2014											
			TOWER - 1 (PART)											
			PCC/1379/13											
			6.3.2014											
			WING - 35, 36											
			PCC/1379/13											
			6.3.2014											
			CLUB HOUSE											
			Environment Clearance											
			SEAC 2010/CR809/TC3											
			Applied on 03.07.2013											
			Received on 15.05.2014											
	2014					LG+GF+1UF								
						LG+GD+2floors								
						B1+B2+LGF+15floors								
6		Building Sanction no.1	CC/0723/14- 10/6/2014	3689.00	3689.00	G+1	273.86	273.86		0		1	Revision to sanction of Clubhouse	
7		Building Sanction no.2	Sanction: CC 0786/14 Date : 16.06.2014	46479.26	35791.77	LG+G+1	486.52							
						LG+G+1	741							
						LG+G+1+2	2298.56	12132.76		19449.76	31582.52	63	Construction of Wings was in progress Construction work in progress for Tower1 Received Plinth checking certificate for Tower1 Construction for Tower2 not started	
						LG+G+1+2	2832.36							
						LG+G+1+2	418.82							
						3B+12 floors	4163.4							
						1B+4 floors	1192.1							
8		Building Sanction no.3	CC-3353/14-05/01/2015	46160.79	35473.3	LG+G+1	617.08							
						LG+G+1	925.62							
						LG+G+1+2	2452.23							
						LG+G+1+2	2360.3							
						LG+G+1+2	472.06	25261.29		23392.58	48653.87	117	Construction of Wings was in progress Construction of Tower 1 in progress Construction for Tower2, not started	
						LG+G+1+2	446.76							
						3B+15 floors	5784.3							
						1B+14 floors	4966.5							
						3B+15 floors	6399.3							
						1B+15+2 floors	837.14							
9		3rd Layout Sanction	Revised CC/2717/15 Date:24/11/2015 (layout sanction)	46160.79	35473.3	LG+G+1	617.08							
						LG+G+1	925.62							
						LG+G+1+2	2452.23							

Project **Isle Royale, Bavdhan**

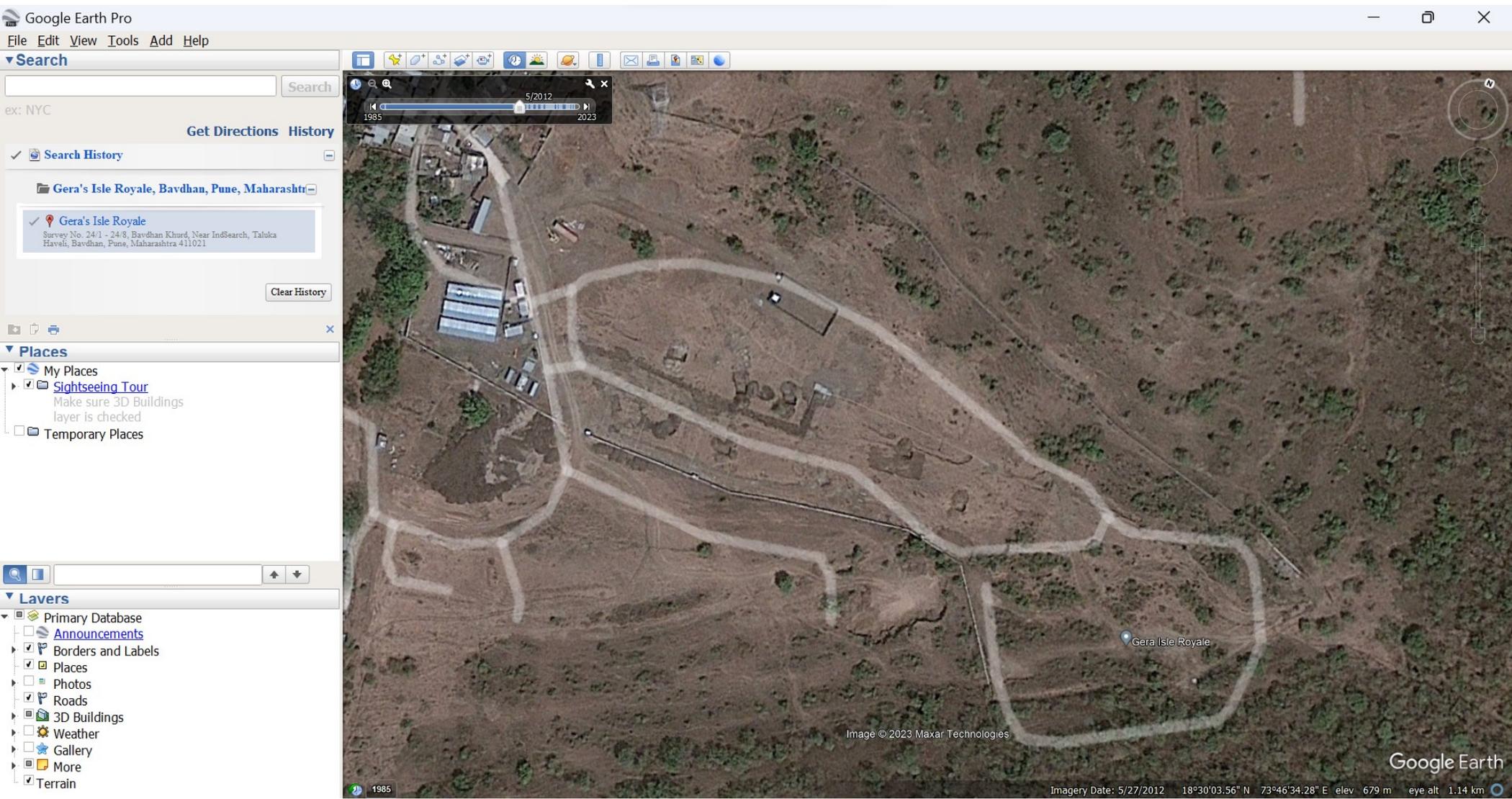
Customer billing
first foundation

Task:- **Sanction data**

Sr. No	Year	Type of Sanction	Details	Gross Plot Area	Net Plot Area	No. of Floors	FSI	Total FSI	Non FSI	Total Non FSI	Total Built Up area	Tenements	Remarks Work Status	Work done
						3B+15 floors	5824.93						Construction for Tower2, 3 started in Sep 2016	
						15 floors	7558.17							
						3B+15 floors	6441.96							
			Construction for Tower2, 3 started in Sep 2016											
			Plinth Checking											
			PCC/0916/16											
			22.11.2016											
			TOWER - 3 (FULL)											
14		Building Sanction no.2	CC-2978/16-23/12/2016	42206.89	31474.31	LG+G+1	617.08							
						LG+G+1	925.62							
						LG+G+1+2	2452.23						Construction of Wings was in progress	
						LG+G+1+2	2360.3							
						LG+G+1+2	472.06	26704.8		25097.83	51802.63	155	Construction of Tower 1 in progress	
						LG+G+1+2	446.76							
						3B+15 floors	5840.68						Construction for Tower2, 3 started in Sep 2016	
						15 floors	7865.37							
						3B+15 floors	5724.7							
			Plinth Checking											
			PCC/1122/16											
			30.1.2017											
			TOWER - 2 (FULL)											
			Environment Clearance											
			Applied on 03.06.2016											
			Received on 02-02-2017											
			SEAC- III/2015/CR91/TC3											
						LG+GF+1UF								
						LG+GD+2floors								
						B1+B2+LGF+15floors								
						3P+14 floors								
						3P+15 floors								
						GF+1Floor								
						2P+3 Floors								
15	2017	Building Sanction no.3	CC -1196-17 Date : 28.07.2017	422006.89	31474.31	LG+G+1	617.08							
						LG+G+1	925.62							
						LG+G+1+2	1560.51							
						LG+G+1+2	891.72							
						LG+G+1+2	472.06						Construction of Wings was in progress	
						LG+G+1+2	1888.24							
						LG+G+1+2	472.06							
						LG+G+1+2	446.76							
						3 Basement +15	5840.68	35019.14		28262.75	63281.89	197	Construction of Tower 1 in progress	-2.06
						15 Floors	7865.37						Construction for Tower2, 3 in progress	307.2
						3 Basements+15 Floors	5724.7							-717.26
						1 S+2B+11Floors	4157.17							
						1 S+2B+11Floors	4157.17							

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Exhibit B



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Versus
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**ADDITIONAL AFFIDAVIT ON BEHALF
OF RESPONDENT NO.15**

Dated this day of January 2024

Vidhii Partners,
Advocates for Respondent No.15
2nd floor, Darabshaw House,
Shoorji Vallabhdas Marg,
Ballard Estate, Mumbai 400 001